

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00052/2019

(in OA 200/305/2018)

Jabalpur, this Friday, the 18th day of January, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary, Ministry of Defence, South Block, New Delhi 110011.
2. Ordnance Factory Board, Ayudh Bhavan, 10-A, Shaheed Khudiram Bose Road, Kolkata 700001.
3. General Manager, Vehicle Factory, Jabalpur - 482009

-Applicants (respondents in OA)

(By Advocate – Shri D.S. Baghel)

V e r s u s

1. Smt. Saroj Dahayat wife of late Dayaram Dahayat, aged about 55 years, resident of 39, Siddhbaba Ward, In front of Prem Tent House, Gopal Hotel Lalmati, Jabalpur, M.P – 482001 (Mobile No.9575111777

-Respondents (applicant in OA)

O R D E R (O R A L)

This MA has been filed by the applicants (respondents in OA) for extension of time to comply with the orders of this Tribunal dated 04.05.2018.

2. It is pertinent to mention that earlier on 20.07.2018 and 03.10.2018 also, the extension has been granted to the applicants.

3. In view of the averments made in Para 5 and 6 of the MA, further three months' time is granted, as a last opportunity, to comply with our order dated 04.05.2018.

4. Accordingly, MA is disposed of.

(Ramesh Singh Thakur)
Judicial Member

am/-